



**Central Administrative Tribunal
Principal Bench**

OA No. 1934/2016

New Delhi this the 29th day of January, 2020

**Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

1. Mohd. Shakeel Saifi, (aged 37),
S/o Sh. Shakeejan
Lab./Workshop Technician (Electronic Engg.)
H.No.9/13-A, Ambedkar Street No.5,
Maujpur, Delhi-110053. ... Applicant

(By Advocate : Sh. Prem Chand)

Versus

1. Govt. of NCT of Delhi,
Through its Chief Secretary,
Players Bhawan,
I.P. Estate,
New Delhi-110002.
2. Director,
Directorate of Training &
Technical Education,
Govt. of NCT of Delhi,
Muni Maya Ram Marg,
Pitam Pura, Near T.V. Tower,
Delhi-110034
3. The Principal,
Bhai Parmanand Institute of Business Studies,
Govt. of NCT of Delhi, Delhi
Opp: Madhuban Colony
Shakarpur-Extn. Delhi-110092. ... Respondents

(By Advocate : Ms. Esha Mazumdar)

ORDER (ORAL)**Hon'ble Mr. Pradeep Kumar, Member, Member (A)**

Sh. Prem Chand, learned counsel appeared for applicant and he undertakes to apprise the respondents' counsel.

2. Learned counsel for the applicant pleaded that the applicant has already joined a Group 'A' post in Tis Hazari Court and accordingly, the applicant intends to withdraw the OA. The same is dismissed as withdrawn.

(Pradeep Kumar)
Member (A)

(Justice Vijay Lakshmi)
Member (J)

sarita